Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17878 -JK (LD) of 2024 DATED:- 05- 11 - 2024

Sanction is hereby accorded to the appointment of Ms. Nazia Chowdhary, Under Secretary (J&KBOPEE), Cell No. 9419134208, E-mail id: naziachowdhary123@gmail.com as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 05.11.2024

No:-LAW-OIC/11/2024

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- Secretary J&K BOPEE
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 17878-JK(LD) of 2024 dated 05.11.2024

S No.	Title of the case
1	WP(C) No. 2459/2024 titled Aryaman Slathia Vs. UT of J&K and Others.
2	WP(C) No. 2031/2024(CM No. 5454/2024, 6152/2024, 6171/2024) titled Sakhavat Ali vs. UT of J&K and Others
3	WP(C) No.2000/2024, titled Basit Khursheed Vs. UT of J&K and Others.

O a yes mall